

Name of society	Amount of grants given
	Rs.
Ashoka Co-operative Joint Farming Society Ltd.	840.00
Delhi Consumer's Co-operative Wholesale Store Ltd.	12,500.00
Ladpur Co-operative Joint Farming Society Ltd.	360.00
Jharoda Kalan Co-operative Multipurpose Society Ltd.	450.00
Kakroula Co-operative Multipurpose Society Ltd.	300.00
Mindoli Co-operative Multipurpose Society Ltd.	763.20
Najafgarh Co-operative Multipurpose Society Ltd.	700.00
Bharat Co-operative Thrift and credit Society Ltd.	300.00
Machine Tools Co-operative Industrial Society Ltd.	1,300.00
Punjab Co-operative Industrial Society Ltd.	500.00]

ESTABLISHMENT OF LOGGING CENTRES

22. SHRI K. C. BAGHEL: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that the Government of India propose to establish four logging centres in the country under the United Nations Special Assistance Fund; and

(b) if so, what will be the location of these centres?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI SHAH NAWAZ KHAN):
(a) Yes, Sir.

(b) It is proposed to establish four centres, one for each of the northern, eastern, central and southern regions. The centres for

the southern and northern zones will be located at Coimbatore and Dehra Dun respectively. The locations for the other two centres have not yet been decided.

IMPORT OF HEAVY-TYPE TRACTORS

23. { SHRI V. M. CHORDIA;
SHRI K. C. BAGHEL;
SHRI NIRANJAN SINGH;
SHRI DAYALDAS KURRE;
SHRI GURUDEV GUPTA:

Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether any proposal was received from the Government of Madhya Pradesh for import of heavy-type tractors for bringing additional acreage under cultivation under the intensive drive for Grow More Food Scheme; and

(b) if the answer to part (a) above be in the affirmative, whether Government have since accorded approval for the import of such tractors; and if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI SHAH NAWAZ KHAN):

(a) Yes.

(b) In 1964, the Government of Madhya Pradesh had asked for release of foreign exchange worth Rs. 100 lakhs (approx.) for import of 15 heavy crawler tractors for Ravine Reclamation Scheme and 100 medium crawler tractors for the Machine Tractor Station Scheme. Foreign exchange worth Rs. 28 lakhs was released in 1964 with which the State Government could purchase 29 tractors. This year, i.e. 1965, the State Government paced their demand at Rs. 66 lakhs for import of crawler tractors. Against this, foreign exchange worth Rs. 13 lakhs has so far been released. The balance requirements will be considered as and when additional foreign exchange becomes available.